

Mishra Dhatu Nigam Limited and the Department of Defence Production and Supplies, Ministry of Defence, for the year 1997-98.

[Placed in Library, *See* No. LT 2186/97]

Report of Comptroller and Auditor General of India for the year ended 31st March, 1996, etc.

[*English*]

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : Sir, on behalf of Shri Murasoli Maran, I beg to lay on the Table—

(1) A copy each of the following Reports (Hindi and English versions) under article 151(1) of the Constitution:—

(i) Report of the Comptroller and Auditor General of India—Union Government (No. 1 of 1997)—(Commercial) for the year ended the 31st March, 1996 (Review of Accounts)

[Placed in Library, *See* No. LT 2187/97]

(ii) Report of the Comptroller and Auditor General of India—Union Government (No. 2 of 1997)—(Commercial) for the year ended the 31st March, 1996 (Comments on Accounts)

[Placed in Library, *See* No. LT 2188/97]

(iii) Report of the Comptroller and Auditor General of India—Union Government (No. 3 of 1997)—(Commercial) for the year ended the 31st March, 1996 (Audit Observations).

[Placed in Library, *See* No. LT 2189/97]

Notification Regarding Ministry of Surface Transport (Roads Wing) Central Engg. Service (Roads) Group 'A' etc.

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : Sir, I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) issued under proviso to Article 309 of the Constitution:—

(i) The Ministry of Surface Transport (Roads Wing) Central Engineering Service (Roads) Group 'A' (Amendment) Rules, 1997 published in Notification No. G.S.R. 182(E) in Gazette of India dated the 31st March, 1997.

(ii) The Ministry of Surface Transport (Roads Wing) Central Engineering Pool Group 'A' (Amendment) Rules, 1997 published in

Notification No. G.S.R. 183(E) in Gazette of India dated the 31st March, 1997.

[Placed in Library, *See* No. LT 2190/97]

Annual Report and Review of Working of Indian Council of Historical Research, New Delhi, 1995—97) etc.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : Sir, on behalf of Shri Muhi Ram Saikia, I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Historical Research, New Delhi, for the year 1995-96, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Historical Research, New Delhi, for the year 1995-96.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, *See* No. LT 2191/97]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Social Science Research, New Delhi, for the year 1995-96, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Social Research, New Delhi, for the year 1995-96.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, *See* No. LT 2192/97]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Advanced Study, Shimla, for the year 1995-96, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Advanced Study, Shimla, for the year 1995-96.